

**LOK SABHA
UNSTARRED QUESTION NO.3473
TO BE ANSWERED ON 15TH JULY, 2019**

Selling of Crude Oil to PSU Companies

3473. SHRI GNANATHIRAVIAM S.:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has directed the ONGC to sell its crude oil to other PSU oil companies for another year; and
- (b) if so, the objectives of this order of the Government and the extent to which ONGC is likely to lose profits by not offering its crude oil in the open market?

A N S W E R

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

**MINISTER PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

- (a) & (b) The allocation of indigenous/domestically produced crude is done by the Government of India annually to Public Sector Refineries to meet domestic demand for petroleum products. Presently, as per Crude Oil Sales Agreement entered by ONGC with Public Sector Oil Marketing Companies, price of domestic crude produced by ONGC is linked to international price of benchmark crude.

* * * * *